

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No. 500 of 1995

Tuesday this the 18th day of April, 1995.

CORAM

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR.P.V.VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

G.Sudhambika,
Extra Departmental Branch Postmaster,
Chirakara Branch Post Office,
Via. Kalluvathukkal,
Quilon District. Applicant

(By Advocate Mr. Thomas Mathew)

Vs.

1. Senior Superintendent of Post Offices, Quilon Division, Quilon.
2. District Employment Officer, Quilon. Respondents

(By Advocate Mr. James Kurien,ACGSC for R.1)

O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicant claims preference for appointment as Extra Departmental Branch Post Master, Chirakkara Branch Post Office. According to her, her provisional service and registration in the Employment Exchange in the year 1977 qualify her for preference. We do not propose to express any opinion on these contentions.

2. Applicant has made A5 representation before Ist respondent for a similar relief. We direct

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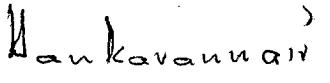
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Ist respondent to consider and dispose of A5
before making a regular appointment to the post
in question.

3. Application is disposed of with the
aforesaid direction. No costs.

Dated 18th April, 1995.


P.V. VENKATAKRISHNAN
ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR (J)
VICE CHAIRMAN

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